

Export of High Grade Coal

*513. { Shri Muhammed Hissa:
Shri Damani:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government propose to increase the export of high grade coal;

(b) if so, the reasons therefor; and

(c) how much high grade coal is expected to be exported?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Yes; in order to increase the foreign exchange earnings of the country.

(c) It is proposed to export an additional 0.5 million tons during 1958 and up to 1 million tons during each of the next three years. These quantities include 0.2 million tons and 0.5 million tons, respectively of metallurgical or coking coal.

Korba Coal Fields

*514. Pandit D. N. Tiwary: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Russian experts headed by Mr. E.S. Emlin who came to India for holding discussions with the National Coal Development Corporation regarding the development of Korba Coal Fields have finished their work; and

(b) whether full agreement has been reached and all the details settled?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Not yet. The discussions between the Soviet Experts and the National Coal Development Corporation Engineers are still in progress. At the period of

three months stipulated in the Contract is adhered to, the work should be finished within August, 1958.

(b) Does not arise.

Stadium at Patna

*518. Dr. Ram Subhag Singh: Will the Minister of Education be pleased to state:

(a) whether there is any proposal to construct a stadium at Patna;

(b) the estimated cost of constructing that stadium; and

(c) what part of the cost of construction will be borne by the Union Government?

The Minister of Education (Dr K. L. Shrivastava): (a) Yes Sir. The Bihar Government propose to construct a sports stadium-cum-guest house at Patna.

(b) The total estimated cost of the stadium-cum-guest house is Rs. 10,03,200. This is liable to revision.

(c) The matter is under consideration. If the proposal is accepted, the Government of India will bear 50 per cent. of the cost of construction excluding the cost of land.

Civil Service Regulations

*520. Shri Shivannajappa: Will the Minister of Home Affairs be pleased to state whether the Government Servants Civil Service Regulations have been amended according to which Government employees who are responsible for gross negligence could be prosecuted even after retirement?

The Minister in the Ministry of Home Affairs (Shri Datar): Yes. A copy of the revised article 261-A, Civil Service Regulations is placed on the Table of the House. (See Appendix III, annexure No. 4):